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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

555
Appeal No..439/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M

Name of the Company	Sikaria Power Ltd. -Vs- ROC, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. ROHIT KUMAR KESHARI (Pcs)

PETITIONER.

Rohit Keshari

2. CS. RAHUL PARAS RAN PURIA (Pcs)

16/01/18.

3. PRASHANT KUMAR TRIPATHI

Advocate

ORDER

Ld. Counsels for the petitioner are present.

Ld. Counsel for the petitioner has filed affidavit which shows that notices on the Regional Director, Central Government and Registrar of Companies (ROC) have been served but no reply has been filed till date. Let reminder be issued on the RD and ROC for filing detailed para-wise reply within three days from today with a copy in advance to the opposite party. Thereafter, rejoinder, if any, may be filed within one week.

List on 08.03.2018 for hearing.

sd

(Jinan K.R.)
Member (Judicial)

sd

(V.P. Singh)
Member (Judicial)